

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**

**OANo. 555 of 2024**

**IN THE MATTER OF:**

*Suo-Moto* Proceedings based on the news item titled "India lost 2.33 million hectares of tree cover since 2000 Global Forest Watch" published in The Indian Express on 13.04.2024.

**....PETITIONER**

**VERSUS**

Central Pollution Control Board Through its Member Secretary and others

**....RESPONDENTS**

**INDEX**

<b>Sr. no.</b>	<b>Particulars</b>	<b>Page no.</b>
1.	Response Affidavit on behalf of Respondent No. 13 i.e. State of Himachal Pradesh	1-10
2.	Annexure A-1: A copy reply of questionnaire along with supporting data.	11-30

**ADVOCATE FOR STATE OF HIMACHAL PRADESH/RESPONDENT  
NO 13: SANYA KAUSHAL**

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**AFFIDAVIT ON BEHALF OF THE STATE OF HIMACHAL  
PRADESH (RESPONDENT NO. 13)**

**MOST HUMBLY SHEWETH:**

I, Sameer Rastogi, S/o Sh. S.S. Rastogi, aged about 59 years, presently serving as Principal Chief Conservator of Forest (HoFF) H.P. Shimla, in the Department of Forests, Government of Himachal Pradesh, do hereby solemnly affirm and declare as under:

1. That I am duly authorized and competent to swear this affidavit

**ATTESTED** on behalf of the State of Himachal Pradesh, being well  
**OATH COMMISSIONER** acquainted with the facts and circumstances of the case.

Principal Chief Conservator of Forests (HoFF)

2. That the present matter pertains to the suo-moto cognizance taken by this Hon'ble Tribunal based on the news article published in *The Indian Express* dated 13.04.2024, titled "*India lost 2.33 million hectares of tree cover since 2000 - Global Forest Watch.*"
3. That considering the reported loss of tree cover and forest degradation across India, this Hon'ble Tribunal directed all States and Union Territories to submit detailed reports regarding: a) The current status of forests within their jurisdiction; b) Factors contributing to the depletion of forest cover; c) Action taken to mitigate deforestation and promote afforestation/conservation measures.
4. That in compliance with the directions of this Hon'ble Tribunal, the State of Himachal Pradesh is submitting its comprehensive report addressing the aforementioned issues, including: a) The total forest cover in the state as per the latest assessment; b) Causes of deforestation, if any, including natural and anthropogenic factors; c) Measures undertaken for conservation,

restoration, and afforestation, including policy interventions and field-level initiatives.

5. That, in order to obtain precise details, a questionnaire was formulated, and the department has provided comprehensive responses along with the requisite data on the aforementioned issues. A copy of the questionnaire, along with the responses and supporting data, is annexed herewith as **Annexure P-1** (Page No. 11-30).
6. That it is humbly submitted that the State of Himachal Pradesh, out of a total geographical area of 55,673 Km<sup>2</sup>, has a recorded forest area of 37,033 Km<sup>2</sup>. The total forest cover in the State of Himachal Pradesh is 15,580 Km<sup>2</sup> as per the *State of the Forest Report (FSI) 2023*. Over the last 22 years, an increase of 1,220 Km<sup>2</sup> in forest area has been reported. According to the FSI Report from 2001 to 2023, the forest cover has changed as follows:

As per FSI Report, 2001 to 2023 (forest cover) published by FSI

ATTESTED Dehradun as under:

OATH COMMISSIONER

S.No.	FSI report year	Total forest cover (Sq. KM)	Increase in Forest cover (Sq. KM)	% age increase
1.	2001	14360		
2.	2003	14359	01	0.01
3.	2005	14666	307	2.13
4.	2009	14668	02	0.01
5.	2011	14679	11	0.07
6.	2013	14683	04	0.03
7.	2015	14707	24	0.16
8.	2017	15100	393	2.67
9.	2019	15434	334	2.21
10	2021	15443	09	0.05
11	2023	15580	137	0.89

7. That as per FSI Reports from 2001 to 2023 regarding Forest and Tree Cover, the data is as follows:

S.No.	FRS report year	Total Tree cover (Sq. KM)	Increase in tree cover (Sq. KM)
1.	2001	397	
2.	2003	491	(+) 94
3.	2005	709	(+)218
4.	2009	638	(-)71
5.	2011	623	(-)15
6.	2013	697	(+)74
7.	2015	757	(+)60
8.	2017	822	(+)65
9.	2019	829	(+)7
10	2021	675	(-)154
11	2023	855	(+) 180

8. That it is humbly submitted that in the State of Himachal Pradesh, FSI methodology is used to assess forest and tree cover. FSI is the sole agency in estimating forest and tree cover in the country.

ATTESTED

WATH COMMISSIONER

9. That the issue of forest and tree cover loss due to factors such as deforestation, infrastructure development, forest fires, and illegal logging does not arise in the case of Himachal Pradesh. The state has recorded a net increase of 1,220 sq. km in forest and tree cover over the past 23 years. Hence, no significant loss has been observed.

10. That from 2001 to 2023, a total of 10,926.42 hectares of forest land has been diverted under the Forest (Conservation) Act, 1980, in 2,067 cases. Additionally, 18,374 cases of encroachment involving approximately 5,689 hectares of forest land have been detected. Out of these, 9,903 cases, covering an area of 3,097 hectares, have been successfully evicted.

11. That in order to mitigate environmental damage caused by the diversion of forest land for non-forestry purposes, the following mitigation measures are being implemented:

1. **Compensatory Afforestation:** Afforestation is carried out on equivalent non-forest land or double the degraded forest land, using native species to restore ecological balance.

ATTESTED

OATH COMMISSIONER

Principal Chief Conservator of Forests (HoFF)  
Himachal Pradesh, Shimla-171001

2. **Wildlife Conservation:** Wildlife corridors and green belts are developed on a case-by-case basis to minimize habitat fragmentation.
3. **Soil and Moisture Conservation:** Measures such as contour trenching check dams, and other techniques are adopted to prevent soil erosion and enhance groundwater recharge.
4. **Protection of Water Bodies:** Construction activities near water sources are restricted, and where necessary, water bodies are restored or created to maintain ecological integrity.
5. **Community Participation:** Local communities are actively engaged in afforestation initiatives and provided with alternative livelihood options to reduce dependency on forest resources.
6. **Mining Sector Compliance:** A 7.5-meter-wide peripheral safety zone is maintained within mining lease areas, in accordance with prescribed guidelines.
7. **Transmission Line Management:** Dwarf species, preferably medicinal plants, are planted within the right

ATTESTED

OATH COMMISSIONER

of way of transmission lines to mitigate environmental impact.

8. **Reclamation of Dumping Sites:** Native species are planted on dumping sites as per approved reclamation plans.
9. **Catchment Area Treatment (CAT) Plans:** Hydro power projects with a capacity of more than 10 MW are required to implement CAT plans for watershed conservation.

12. That the Government of Himachal Pradesh is committed to curbing illicit tree felling, timber smuggling, and other forest-related offenses. Several measures have been undertaken to address these issues, including:

- A. **Establishment of Flying Squad Divisions:** Two Flying Squad Divisions, under the supervision of the Chief Conservator of Forests (FP & FC), Bilaspur, have been established to enhance enforcement.
- B. **Check Posts with Surveillance:** Check posts have been set up at the state's exit points and are equipped with CCTV cameras to monitor illegal transportation of timber.

ATTESTED  
OATH COMMISSIONER

**C. Vigilance and Enforcement:** Joint patrolling, random raids, and 'nakkas' (checkpoints) are conducted by field officials to maintain strict surveillance over illegal activities.

**D. Legal Empowerment of Forest Officials:** Divisional Forest Officers (Territorial & Wildlife) have been empowered under Section 52-A of the Indian Forest Act, 1927, to confiscate illegally obtained timber and vehicles used for its transportation.

**E. Strict Enforcement of Legal Provisions:** The Indian Forest Act, 1927, and the Himachal Pradesh Land Preservation Act, 1978, are being strictly enforced to prevent illegal activities.

**F. Interagency Coordination:** The Forest Department works in close coordination with law enforcement agencies, including the Police, to handle serious offenses effectively.

**G. Grievance Redressal Mechanism:** Complaints related to illicit tree felling are promptly addressed both at the Directorate level and in Circle Offices.

**H. Legal Action Against Offenders:**

ATTESTED

WATH COMMISSIONER

- Cases involving minor illicit felling, with a value of less than ₹2 lakh, are compounded under Section 68 of the Indian Forest Act, 1927.
- Cases with a value between ₹2 lakh and ₹10 lakh are prosecuted before the appropriate court after investigation by forest officers.
- Cases where the value exceeds ₹10 lakh are handed over to the Police/Vigilance Department for investigation and prosecution.

13. That the State of Himachal Pradesh ensures strict compliance with environmental clearance conditions related to forest conservation through a combination of legal frameworks, monitoring mechanisms, and conservation initiatives. The state adheres to the provisions of the Forest (Conservation) Act, 1980, the Indian Forest Act, 1927, and the Environmental Impact Assessment (EIA) Notification, 2006, which mandate detailed environmental clearances for projects involving forest land diversion. Additionally, compensatory afforestation is conducted as per the guidelines of the Forest (Conservation) Act, 1980, to offset tree loss. Soil and moisture conservation measures, such as check dams, trenching, and afforestation, are implemented to

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WATH COMMISSIONER

minimize ecological impact. Wildlife conservation plans, including the establishment of wildlife corridors and habitat restoration projects, are strictly enforced to protect biodiversity. The State of Himachal Pradesh remains steadfast in its commitment to environmental protection and sustainable forest management, continuously taking proactive measures to conserve and enhance forest resources.

14. That the contents of this affidavit are true and correct to the best of my knowledge and belief, and nothing material has been concealed therein.

*Gohianjal Identified by*

*[Signature]*  
**DEPONENT**  
 Principal Chief Conservator of Forests (HoFF)  
 Himachal Pradesh, Shimla-171001

**VERIFICATION**

**ATTESTED**  
**OATH COMMISSIONER**

I, Sameer Rastogi, the above-named deponent, do hereby verify that the contents of this affidavit are true and correct to the best of my knowledge, belief, and information derived from official records, and no part of it is false or misleading. Verified at Shimla on this 28<sup>th</sup> day of Feb, 2025.

*[Signature]*  
**DEPONENT**  
 Principal Chief Conservator of Forests (HoFF)  
 Himachal Pradesh, Shimla-171001

*[Signature]*  
 Certified that the above-named deponent was declared before me on solemn affirmation on this 28<sup>th</sup> day of Feb at Shimla in the District of Shimla by Sameer Rastogi who was identified by Soham Let who is personally known to me and the contents of the above affidavit have been read over and explained to the deponent in vernacular and admitted them to be correct and true at the time of making thereof.

All Cuttings, Corrections & Additions are attested by me  
*[Signature]*  
 Oath Commissioner

Oath Commissioner  
 Shimla

## ANNEXURE P-1

From: Pr. Chief Conservator of Forests (HoFF)  
Himachal Pradesh, Talland, Shimla-1

To:

Miss. Sanya Kaushal, Advocate  
Panel counsel of Himachal Pradesh at Supreme Court of India,  
House No. B-65/2F, Ph-ist Ashok Vihar New Delhi -52  
(Ph.9882805709)  
Dated 20.02.2025 Shimla-1, H.P.

Subject: Regarding Questionnaire for Compliance Report on Forest Cover and Tree Cover in Himachal Pradesh (2001-2021)

Kindly refer to your office letter e-mail dated 17.02.2025 on the subject cited above.

2. The Point wise reply to the questionnaire for compliance report forest cover and tree cover in H.P. is given as under:

S. N	Question	Answers										
1.1	What was the total recorded forest area in Himachal Pradesh in 2001?	The State of Himachal Pradesh, out of total Geographical With an area of 55,673 Km <sup>2</sup> , the recorded forest area is 37,033 Km <sup>2</sup> .										
1.2	What is the current recorded forest area in Himachal Pradesh as of 2021?	The Total forest in the State of Himachal Pradesh is 15580 Sq.Km as per the State of the Forest Report (FSI) 2023. During the last 22 years, an increase of 1220 Sq. KM. in the forest area has been reported.										
1.3	Provide year-wise data on forest cover (in hectares)	As per FSI Report, 2001 to 2023 ( forest cover) published by FSI Dehradun as under: <table border="1"> <thead> <tr> <th>S.No.</th> <th>FSI report year</th> <th>Total forest cover (Sq. KM)</th> <th>Increase in Forest cover (Sq. KM)</th> <th>% age increase</th> </tr> </thead> <tbody> <tr> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>	S.No.	FSI report year	Total forest cover (Sq. KM)	Increase in Forest cover (Sq. KM)	% age increase					
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2.4	Provide details of forest fires reported in the state from 2001 to 2021 (frequency, area affected, and preventive measures taken).	<p>The details of forest fires for the years 2008-09 to 2024-25 as under:</p> <table border="1" data-bbox="406 1444 1487 1959"> <thead> <tr> <th colspan="8">Yearly Abstract of Forest Fire Cases</th> </tr> <tr> <th>Financial Year</th> <th>No. of Fire cases</th> <th colspan="4">Kind of Area Affected by Fire (in ha)</th> <th>Total area affected (in ha)</th> <th>Estimated Loss (in Rs)</th> </tr> <tr> <td></td> <td></td> <th>Natural</th> <th>Plantation</th> <th>Regenerated</th> <th>Other</th> <td></td> <td></td> </tr> </thead> <tbody> <tr> <td>2008-09</td> <td>572</td> <td>2768.89</td> <td>2015.74</td> <td>68.1</td> <td>1733.39</td> <td>6586.12</td> <td>6005064</td> </tr> <tr> <td>2009-10</td> <td>1906</td> <td>13602.21</td> <td>4054</td> <td>1896.34</td> <td>5296.97</td> <td>24849.52</td> <td>25522928</td> </tr> <tr> <td>2010-11</td> <td>870</td> <td>4308.93</td> <td>1446.15</td> <td>0</td> <td>2082.55</td> <td>7837.63</td> <td>9769363</td> </tr> <tr> <td>2011-12</td> <td>168</td> <td>1198.95</td> <td>207.4</td> <td>0</td> <td>351.8</td> <td>1758.15</td> <td>4307878</td> </tr> <tr> <td>2012-13</td> <td>1798</td> <td>8025.4</td> <td>4946</td> <td>0</td> <td>7802.57</td> <td>20773.97</td> <td>27682589</td> </tr> <tr> <td>2013-14</td> <td>397</td> <td>1258.38</td> <td>687.34</td> <td>0</td> <td>1291.8</td> <td>3237.52</td> <td>5231011</td> </tr> <tr> <td>2014-15</td> <td>725</td> <td>3058.3</td> <td>1167.73</td> <td>0</td> <td>2500.46</td> <td>6726.49</td> <td>11326522</td> </tr> <tr> <td>2015-16</td> <td>672</td> <td>2914.75</td> <td>1105.05</td> <td>0</td> <td>1730.15</td> <td>5749.95</td> <td>13477730</td> </tr> </tbody> </table>	Yearly Abstract of Forest Fire Cases								Financial Year	No. of Fire cases	Kind of Area Affected by Fire (in ha)				Total area affected (in ha)	Estimated Loss (in Rs)			Natural	Plantation	Regenerated	Other			2008-09	572	2768.89	2015.74	68.1	1733.39	6586.12	6005064	2009-10	1906	13602.21	4054	1896.34	5296.97	24849.52	25522928	2010-11	870	4308.93	1446.15	0	2082.55	7837.63	9769363	2011-12	168	1198.95	207.4	0	351.8	1758.15	4307878	2012-13	1798	8025.4	4946	0	7802.57	20773.97	27682589	2013-14	397	1258.38	687.34	0	1291.8	3237.52	5231011	2014-15	725	3058.3	1167.73	0	2500.46	6726.49	11326522	2015-16	672	2914.75	1105.05	0	1730.15	5749.95	13477730
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		2018-19	2544	14742.95	3517.49	0	7598.47	25858.91	32548385
		2019-20	1445	4952.63	1659.04	0	2350.04	8961.7	16739692
		2020-21	1045	6465.02	2269.87	0	1827.84	10562.73	33776117
		2021-22	1275	7510.88	2359.36		4	9874.24	26115960
		2022-23	2938	20059.19	5042.4	0	214.5	25316.09	73381493
		2023-24	691	8476.26	2177.2	0	412.6	11066.06	32540013
		<b>2024-25 as on 05.02.2025As per FIRE Report</b>	<b>2475</b>	<b>22556.6</b>	<b>5603.51</b>	<b>0</b>	<b>1829.56</b>	<b>29989.64</b>	<b>156712685</b>
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		2011-12	168	1198.95	207.4	0	351.8	1758.15	4307878
		2012-13	1798	8025.4	4946	0	7802.57	20773.97	27682589
		2013-14	397	1258.38	687.34	0	1291.8	3237.52	5231011
		2014-15	725	3058.3	1167.73	0	2500.46	6726.49	11326522
		2015-16	672	2914.75	1105.05	0	1730.15	5749.95	13477730
		2016-17	1832	9046.1	3863.75	0	6625.91	19535.76	35067790
		2017-18	1164	4804.3	2038.19	0	2565.6	9408.09	19641124
		2018-19	2544	14742.95	3517.49	0	7598.47	25858.91	32548385
		2019-20	1445	4952.63	1659.04	0	2350.04	8961.7	16739692
		2020-21	1045	6465.02	2269.87	0	1827.84	10562.73	33776117
		2021-22	1275	7510.88	2359.36		4	9874.24	26115960
		2022-23	2938	20059.19	5042.4	0	214.5	25316.09	73381493
		2023-24	691	8476.26	2177.2	0	412.6	11066.06	32540013
		<b>2024-25 as on 05.02.2025As per FIRE Report</b>	<b>2475</b>	<b>22556.6</b>	<b>5603.51</b>	<b>0</b>	<b>1829.56</b>	<b>29989.64</b>	<b>156712685</b>
3.	<b>Afforestation &amp; Conservation Measures</b>								

3.1	How many hectares of land have been afforested under various state and Central government schemes from 2001 to 2021?	<p>The details of plantation carried out in the State of Himachal Pradesh from year 2000-01 to 2023-24 is given as under:-</p> <table border="1" data-bbox="467 184 1459 1083"> <thead> <tr> <th>Sr.No.</th> <th>Year</th> <th>Plantation in Hectares</th> </tr> </thead> <tbody> <tr><td>1</td><td>2000-2001</td><td>24922</td></tr> <tr><td>2</td><td>2001-02</td><td>20435</td></tr> <tr><td>3</td><td>2002-03</td><td>15117</td></tr> <tr><td>4</td><td>2003-04</td><td>13414</td></tr> <tr><td>5</td><td>2004-05</td><td>13922</td></tr> <tr><td>6</td><td>2005-06</td><td>19150</td></tr> <tr><td>7</td><td>2006-07</td><td>24738</td></tr> <tr><td>8</td><td>2007-08</td><td>19663</td></tr> <tr><td>9</td><td>2008-09</td><td>20447</td></tr> <tr><td>10</td><td>2009-10</td><td>19035</td></tr> <tr><td>11</td><td>2010-11</td><td>16220-06</td></tr> <tr><td>12</td><td>2011-12</td><td>13296</td></tr> <tr><td>13</td><td>2012-13</td><td>14569</td></tr> <tr><td>14</td><td>2013-14</td><td>12995</td></tr> <tr><td>15</td><td>2014-15</td><td>13124.39</td></tr> <tr><td>16</td><td>2015-16</td><td>11794.58</td></tr> <tr><td>17</td><td>2016-17</td><td>9631.72</td></tr> <tr><td>18</td><td>2017-18</td><td>9062.11</td></tr> <tr><td>19</td><td>2018-19</td><td>9618.10</td></tr> <tr><td>20</td><td>2019-20</td><td>8978.39</td></tr> <tr><td>21</td><td>2020-21</td><td>15439</td></tr> <tr><td>22</td><td>2021-22</td><td>13613.24</td></tr> <tr><td>23</td><td>2022-23</td><td>15131.86</td></tr> <tr><td>24</td><td>2023-24</td><td>9992</td></tr> </tbody> </table>	Sr.No.	Year	Plantation in Hectares	1	2000-2001	24922	2	2001-02	20435	3	2002-03	15117	4	2003-04	13414	5	2004-05	13922	6	2005-06	19150	7	2006-07	24738	8	2007-08	19663	9	2008-09	20447	10	2009-10	19035	11	2010-11	16220-06	12	2011-12	13296	13	2012-13	14569	14	2013-14	12995	15	2014-15	13124.39	16	2015-16	11794.58	17	2016-17	9631.72	18	2017-18	9062.11	19	2018-19	9618.10	20	2019-20	8978.39	21	2020-21	15439	22	2021-22	13613.24	23	2022-23	15131.86	24	2023-24	9992
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3.2	Provide details of compensatory afforestation carried out for forest land diverted during this period.	<p>The achievement of compensatory afforestation for the years 2010-11 to 2023-24 as under:</p> <table border="1" data-bbox="402 1203 1138 1738"> <thead> <tr> <th>S. No.</th> <th>Year</th> <th>CA Achieved</th> </tr> </thead> <tbody> <tr><td>1</td><td>2010-11</td><td>60</td></tr> <tr><td>2</td><td>2011-12</td><td>478</td></tr> <tr><td>3</td><td>2012-13</td><td>1362</td></tr> <tr><td>4</td><td>2013-14</td><td>2441</td></tr> <tr><td>5</td><td>2014-15</td><td>3133</td></tr> <tr><td>6</td><td>2015-16</td><td>1929</td></tr> <tr><td>7</td><td>2016-17</td><td>1281</td></tr> <tr><td>8</td><td>2017-18</td><td>1382</td></tr> <tr><td>9</td><td>2018-19</td><td>595</td></tr> <tr><td>10</td><td>2019-20</td><td>525</td></tr> <tr><td>11</td><td>2020-21</td><td>876</td></tr> <tr><td>12</td><td>2021-22</td><td>899</td></tr> <tr><td>13</td><td>2022-23</td><td>885</td></tr> <tr><td>14</td><td>2023-24</td><td>888</td></tr> </tbody> </table>	S. No.	Year	CA Achieved	1	2010-11	60	2	2011-12	478	3	2012-13	1362	4	2013-14	2441	5	2014-15	3133	6	2015-16	1929	7	2016-17	1281	8	2017-18	1382	9	2018-19	595	10	2019-20	525	11	2020-21	876	12	2021-22	899	13	2022-23	885	14	2023-24	888																														
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3.3	What is the survival rate of afforested trees, and	The survival rate of afforested trees and monitoring of CAMPA works for the years 2015 to 2025 as under:																																																																											

	what monitoring mechanisms are in place?	Afforestation work/year	Name of Agency	Year of report	Survival %
3.4	What specific steps has the state taken to restore degraded forests?	2010-11	Himalayan Forest research Institute, Panthaghati, Shimla	2015	26.26
3.5	Are there any community-led afforestation or conservation programs? Provide details.	2011-12			39.38
4.1	What policies and regulations have been implemented to control Deforestation and	2012-13			43.01
4.	<b>Legislative &amp; Policy Measures</b>	2013-14	-do-	2018	45.72
		2014-15			47.00
		2015-16			51.77
		2016-17	-do-	2023	35.63
		2017-18			46.33
		2018-19			43.03
		2019-20	NABARD Consultancy Services Pvt. Ltd. (NABCONS)	2025	60.00
		2020-21			54.00

	enhancing tree cover?	<p>iv) DFOs (T &amp; WL) have been empowered in the state under section 52-A of IFA 1927 to confiscate the timber and vehicles transporting the timber obtained from Govt. forest illegally.</p> <p>v) The provisions of IFA and HP Land Preservation Act, 1978 are being applied strictly. Co-ordination with other law enforcement agencies like Police in dealing with serious cases.</p> <p>vii) The Govt. has decided to direct office as well as in Circle office level offices. All the complaints/grievances related to illicit felling are attended on priority. Strict action is taken against the offenders involved in illicit felling under IFA 1927 and IPC 1960. The illicit felling cases of minor nature with volume less than 2lacs are compounded under section 68 of IFA 1927. Cases above Rs. 2 Lacs and upto 10 Lacs are challaned in appropriate court of law after investigation by the forest officers. The cases where value of forest produce is more than 10 Lacs are handed over to Police/Vigilance for investigation and challenged in the court of law.</p>
4.2	Provide details of enforcement actions taken against illegal deforestation and encroachments from 2001 to 2021.	<p>a) The cases of encroachment of forest land are being tried under the HP Public Premises and Land (Eviction and rent Recovery) Act, 1971.</p> <p>b) The cases of encroachment on non forest land are being tried under the HP Land Revenue Act, 1954.</p> <p>c) To avoid any eventuality of further encroachment, the evicted areas are being planted and fenced. To protect and secure the forest areas, the forest boundaries are being digitized and boundary pillars are being constructed in RFs and DPFs.</p> <p>d) Regular detection drives to uncover encroachments are being carried in different parts of the state.</p>
4.3	Has the state updated its Forest Policy in light of recent environmental challenges?	No, the state has not updated its policy in recent years
4.4	What role does the State Forest Department play in monitoring and reporting forest cover changes?	The Forest Department provides information to FSI and the government from time to time.
4.5.	Are there any pending proposals for increasing protected	The details of forest areas and eco-sensitive zones in the State of Himachal Pradesh is given as under:-

forest areas  
or  
eco-sensitive  
zones?

**Status of Eco-Sensitive Zones of WLS/NPs up to 28.01.2025**

Sr. No.	Name of the WLSs/NPs	Status of the proposal	Protected Areas Final Notification issued	No.	Date of Final Notification
1.	Inderkilla NP	Final Notification issued	Intention Notification	No.	17.01.2018
			FFE-B-F(6)11/2005 dated 28 <sup>th</sup> July, 2010.		
2.	Col. Sher Jung National Park, Simbalbara.	Final Notification Issued	Final Notification	No.	13.01.2022
			FFE-B-F(6)-27/1999 dated 07-12-2013		
3.	Great Himalayan National Park	Sent to GoI vide this office letter No. I/538179 /2024 dated 23-12-2024	Final Notification	No.	
			FFE-B-F(3)-2/99-III dated 27-09-2007		
4.	Pin Valley National Park	Proposal sent to GoHP for issue final notification vide this office letter No. 3999 dated 08-01-2025	Intention Notification	No.	
			Fts.(B)F(7)-31/06 dated 09.01.1987		
5.	Khirganga National Park	The proposal will be sent to GoI after settlement of rights	Intention notification	No.	
			FFE-B-F(6)11/2005 dated 28 <sup>th</sup> July, 2010.		
6.	Shimla Water Catchment Wildlife Sanctuary	Final Notification issued	Final Notification	No.	17.06.2017
			FFE-B-F(6)-11/2005-II Shimla Water Catchment dated 07-06-2013		
7.	Daranghati Wildlife Sanctuary	Final Notification issued	Final Notification	No.	16.03.2017
			FFE-B-F(6)-11/2005-II Daranghati dated 07-06-2013		
8.	Majathal Wildlife Sanctuary	Final Notification issued	Final Notification	No.	07.06.2017
			FFE-B-F(6)-11/2005-II Majathal dated 07-06-2013		
9.	Rakchham Chitkul Wildlife Sanctuary	Final Notification issued	Final Notification	No.	26.07.2017
			FFE-B-F(6)-11/2005-II Rakchham Chitkul dated 07-06-2013		
10.	Sechu-Tuan Nala Wildlife Sanctuary	Final Notification issued	Final Notification	No.	28.09.2017
			FFE-B-F(6)-11/2005-II Sechu Tuan Nalla dated 07-06-2013		
11.	Talra Wildlife Sanctuary	Final Notification issued	Final Notification	No.	21.11.2017
			FFE-B-F(6)-11/2005-II Talra dated 07-06-2013		
12.	Manali Wildlife Sanctuary	Final notification issued	Final Notification	No.	12.10.2020
			FFE-B-F(6)-11/2005-II Malali dated 07-06-2013		
13.	Kalatop-Khajjiar Wildlife Sanctuary	Final Notification Issued	Final Notification No.		27.10.2020
			FFE-B-F(6)-11/2005-II Kalatop-Khajjiar dated 07-06-2013		
14.	Kugti Wildlife Sanctuary	Final Notification Issued	Final Notification	No.	12.07.2021
			FFE-B-F(6)-11/2005-II Kugti dated 18-09-2013		
15.	Renukaji Wildlife Sanctuary.	Final Notification Issued	Final Notification	No.	10.09.2021
			FFE-B-F(6)-10/2017 dated 06-09-2021		
16.	Kanawar Wildlife Sanctuary	Final Notification Issued	Final Notification	No.	08.11.2021
			FFE-B-F(6)-11/2005-II Kugti dated 18-09-2013		
17.	Kais Wildlife Sanctuary.	Final Notification Issued	Final Notification	No.	22.11.2021
			FFE-B-F(6)-11/2005-II Kais dated 07-06-2013		

18	Dhauladhar Wildlife Sanctuary.	Final Notification Issued	Final Notification No. FFE-B-F(6)-11/2005-II Dhauladhar dated 07-06-2013	05.01.2022
19	Shikari Devi Wildlife Sanctuary.	Final Notification Issued	Final Notification No. FFE-B-F(6)-11/2005-II Shikari Devi dated 07-06-2013	05.01.2022
20	Chail Wildlife Sanctuary.	Final Notification Issued	Final Notification No. FFE-B-F(6)-11/2005-II Chail dated 07-06-2013	05.01.2022
21	Khokhan Wildlife Sanctuary.	Final Notification Issued	Final Notification No. FFE-B-F(6)-11/2005-II Khokhan dated 07-06-2013	12.01.2022
22	Gamgul-Siyabeh i Wildlife Sanctuary.	Final Notification Issued	Final Notification No. FFE-B-F(6)-11/2005-II Gamgul Siyabehi dated 07-06-2013	01.02.2022
23	Tundah Wildlife Sanctuary.	Final Notification Issued	Final Notification No. FFE-B-F(6)-11/2005-II Tundah dated 07-06-2013	01.02.2022
24	Nargu Wildlife Sanctuary.	Final Notification issued	Final Notification No. FFE-B-F(6)-16/1999-Nargu dated 29-11-2013	25-03-2022
25	Kibber Wildlife Sanctuary	Final Notification issued	Final Notification No. FFE-B-F(6)-11/2005-II Kibber dated 07-06-2013	06.05.2022
26	Bandli Wildlife Sanctuary	Sent to GoI vide this office letter No. I/497386 /2024 dated 09-10-2024	Final Notification No. FFE-B-F(6)-11/2005-II Bandli dated 07-06-2013	Draft Notificati
27	Rupi Bhaba Wildlife Sanctuary.	Sent to GoI vide this office letter No. I/472945 /2024 dated 02-09-2024	Final Notification No. FFE-B-F(6)-11/2005-II Rupi Bhaba dated 07-06-2013	Draft Notificati
28	Pong Dam Lake Wildlife Sanctuary.	Sent to GoI vide this office through e-mail dated 05-11-2024	Final Notification No. FFE-B-F(6)-11/2005-II Pong Dam Lake dated 07-06-2013	Draft Notificati
29	Churdhar Wildlife Sanctuary.	Received in this office on 20.01.2025	Final Notification No. FFE-B-F(6)-11/2005-II Churdhar dated 07-06-2013	
30	Chandertal Wildlife Sanctuary.	Fresh proposal submitted to GoI on 11.09.2024 GoI has raised observation on 10.12.2024 <b>pending with field functionaries</b>	Final Notification No. FFE-B-F(6)-11/2005-II Chandra Tal dated 07-06-2013	
31	Lippa-Asrang Wildlife Sanctuary.	Fresh proposal submitted to GoI on 02.09.2024 GoI has raised observation on 13.12.2024 <b>pending with field functionaries</b>	Final Notification No. FFE-B-F(6)-11/2005-II Lippa Asrang dated 07-06-2013	
32	Sainj Wildlife Sanctuary	Sent to GoI vide this office letter No. I/538024/2024 dated 23-12-2024	Final Notification No. FFE-B-F(6)-15/99 dated 23-10-1999	
33	Tirthan	Sent to GoI vide this office letter No. I/538178/2024 dated 23-12-2024	Final Notification No. FFE-B-F(6)-14/99 dated 01-11-1999	

1. **Final Notification of ESZ of WLS/NPs issued = 22**

2. **Pending with Govt. of India = 07**  
(GHNP, Bandli, Rupi Bhaba, Pong Dam Lake, Sainj, Tirthan & Churdhar)

3. **Pending with field functionaries of WL Wing = 03**

		(Khirganga, Chandertal & Lippa-Aseang) 4. <b>Pin Valley National Park</b> =01 (Sent to GoHP for issued final Notification)
5.	<b>Impact of Developmental Projects</b>	
5.1	Provide a list of major projects (highways, hydroelectric projects, Mining, etc.) that have required forest land diversion.	The list is attached in excel form.
5.2	What measures have been taken to mitigate environmental damage from these projects?	In order to mitigate environmental damage caused due to the diversion of forest land for non-forestry purposes, several mitigation measures are implemented to minimize environmental damage. <b>Compensatory afforestation</b> is undertaken on equivalent non-forest land or double the degraded forest land, ensuring the plantation of native species to restore ecological balance. <b>Wildlife conservation measures</b> are implemented on a case to case basis, including the creation of wildlife corridors and green belts to minimize habitat fragmentation. <b>Soil and moisture conservation techniques</b> are also being implemented, such as contour trenching, check dams etc. are adopted to prevent soil erosion and enhance groundwater recharge. <b>Protection of water bodies</b> is ensured by restricting construction activities near water sources and restoring or creating water bodies where necessary. <b>Community involvement</b> is promoted by engaging local populations in afforestation and providing alternative livelihood options. Moreover, in case of Mining cases, safety zones of 7.5 meter-wide peripheral within the Mining Lease area are being maintained as per the provisions/ guidelines. In Transmission Lines, dwarf species (preferably medicinal plants) in right of way under the transmission line for execution of the said scheme are being carried out. Furthermore, dumping sites are being reclaimed by planting the native species as per the reclamation plans. In case of the Hydro Power Projects having capacity more than 10 MW, Catchment Area Treatment (CAT) Plans are being executed.
5.3	What has been the impact of tourism on forest conservation efforts in the State?	Tourism in Himachal Pradesh has both positive and negative impacts on forest conservation efforts. On the positive side, <b>eco-tourism and sustainable tourism initiatives</b> promote conservation by generating revenue for forest protection and involving local communities in afforestation and conservation projects. Awareness programs for tourists encourage responsible behavior, reducing littering and damage to natural habitats. Additionally, tourism-driven employment reduces dependence on forest resources, helping to curb illegal logging and poaching. However, the negative impacts are significant. <b>Deforestation and habitat destruction</b> occur due to infrastructure development, including roads, hotels, and resorts, leading to habitat fragmentation and biodiversity loss. Increased tourist

		<p>footfall results in <b>waste accumulation and pollution</b>, particularly plastic waste and improper sewage disposal, which degrade forest ecosystems. Unregulated trekking, camping, and adventure activities contribute to <b>soil erosion and vegetation loss</b>, while excessive water consumption for tourism-related facilities depletes local water sources. Furthermore, the rise in tourism-related vehicular traffic increases <b>air and noise pollution</b>, affecting wildlife behavior, human wildlife conflict and overall forest health.</p>
5.4	How does the state ensure compliance with environmental clearance conditions related to forest conservation ?	<p>The State of Himachal Pradesh ensures compliance with <b>environmental clearance conditions related to forest conservation</b> through a combination of legal frameworks, monitoring mechanisms, and conservation initiatives. The state follows the <b>Forest (Conservation) Act, 1980</b> and IFA, 1927 and the <b>Environmental Impact Assessment (EIA) Notification, 2006</b>, which mandate detailed environmental clearances for projects involving forest land diversion. <b>Compensatory afforestation</b> is carried out on non-forest or degraded forest land, as per FCA guidelines, to offset tree loss. Additionally, <b>soil and moisture conservation measures</b>, such as check dams, trenching, and afforestation, are implemented to minimize ecological impact. To protect biodiversity, the state enforces <b>wildlife conservation plans</b>, including the establishment of wildlife corridors and habitat restoration projects etc.</p>
6.	<b>Future Plans &amp; Recommendations</b>	
6.1	What are the state's future strategies to increase forest and tree cover?	<p>The state plans to continue planting trees in degraded and barren areas, continue to promote community participation in tree planting and increase protection measures to ensure the long-term survival of the plantations to increase the forest cover.</p>
6.2	Are there any new afforestation projects planned for the next five years?	<p>Yes. The state forest department is launching two schemes: Mukhya Mantri Van Samvardhan Yojana and Adoption Scheme in the near future to enhance the forest cover in the state.</p>
6.3	What steps is the state taking to integrate modern technology (e.g.,	<p>In the new schemes, the forest department is stressing on using GIS based identification of patches to grow trees so that they survive and the planted trees grew into forests effectively.</p>

	satellite monitoring, GIS mapping) for forest cover assessment?	
6.4	What role does the state envision for local communities in forest conservation efforts?	The state plans to continuously engage and involve local communities, panchayat raj institutions and NGOs/SHGs in planting trees and forest conservation activities through new projects and schemes.

**Note:** The above are general questions, and the department is free to provide any additional detailed information if applicable and relevant.

<b>A LIST OF MAJOR PROJECTS OF HPWWD UNDER PROCESS (PARVESH 1.0)</b>					
<b>SN</b>	<b>FOREST DIVISION</b>	<b>PROPOSAL NAME</b>	<b>AREA (HA.)</b>	<b>CATEGORY</b>	<b>USER AGENCY</b>
1	<b>WL Spiti</b>	CONSTRUCTION OF MUD ROAD KMS 0/00/ TO 28/430	15.94	ROAD	HPPWD
2	<b>Nachan</b>	CONSTRUCTION OF KANDA LOT TO MURALA ROAD IMS 0/00 TO 16/683	10.3574	ROAD	HPPWD
3	<b>Karsog &amp; Suket</b>	CONSTRUCTION OF SLAPPER TATAPANI ROAD KMS. 8/500 TO 61/600	33.3292	ROAD	HPPWD
4	<b>Suket</b>	CONSTRUCTION OF DHARLI TO BALAG ROAD KMS 0/00 TO 16/00	10.6019	ROAD	HPPWD
5	<b>WL Sarahan</b>	CONSTRUCTION OF BHABA MUD SAGNAM ATTREGOO ROAD KMS. 7/0 TO 44/400	25.6	ROAD	HPPWD

<b>A list of Major Projects of Hydro Power (PARIVESH 2.0)</b>					
<b>Serial No</b>	<b>Division Name</b>	<b>Project Name</b>	<b>Name of User Agency</b>	<b>Category</b>	<b>Area Diverted (ha)</b>
1	Bharmour Division	Jai Banni Mata HEP (24MW)	KS RENE WABLE ENERGY PRIVATE LIMITED	Hydel / Irrigation	17.2026

**Approved FCA proposals w.e.f 01-04-2016 to 31.03.2017**

SN	Division	Name of Proposals	Category	Date of Approval	Area in ha.
1	Ani	Diversion of 0.5294 ha of forest land in favour of HP Education Department for the construction of School Building and Play Ground for Govt. Sr. Sec. school at Ladagi Kwaithach within the jurisdiction of Ani Forest Division Distt. Kullu	Misc	04-04-2016	0.5294
2	Shimla	Diversion of 1.8627 ha of forest land in favour of I&PH department for the augmentation & remodeling of GWSS, Basantpur, Kalvi, Shimla Forest Division Distt. Shimla HP	I&PH	05-04-2016	1.8627
3	Hamirpur	Construction of Medium Irrigation Project Nadaun area	I&PH	07-04-2016	1.7582
4	Rohru	Diversion of 0.5460 ha of forest land for the Construction of Targali road to Bolwar Gangti Harijan Basti Gola Mehra and Brasli Rohru Division	Road	12-04-2016	0.5294
5	Rampur	Diversion of 0.5398 ha of forest land in favour of HPPWD for the construction of Jeori Rest House to Nawara Nawaru road with in the jurisdiction of Rampur Forest Division Distt. Shimla Hp	Road	12-04-2016	0.5398
6	Rampur	Diversion of 0.6378 ha of forest land in favour of Municipal Council Rampur Bushar for the construction of Ambulance road to Ward No. 1, Kandi & Dhuriuni Kms 0/0 to 1/215 and 0/000 to 0/600 (Total Length 2.340 Kms), within the jurisdiction of Rampur Forest Division Distt. Shimla HP.	Road	12-04-2016	0.6378
7	Rohru	Diversion of 2.2450 ha of forest land in favour of HPPWD for the Construction of road from Geri Nallah to Bhaloon (Kms. 0/00 to 4/448) within the jurisdiction of rohru Forest Division & Distt. Shimla HP	Road	12-04-2016	2.2450
8	Shimla	Diversion of 4.6641 ha of forest land for the construction of Danpar, Sandoa Sarah Galah road(Kms 0/0 to 9/195) , Shimla Forest Division.	Road	12-04-2016	4.6641
9	Chamba	Construction of Kalsuin to Tralla road (Kms 0/00 to 4/225, Chamba forest Division.	Road	15-04-2016	3.09
10	Rohru	Diversion of 0.4454 ha of forest land for the construction of link road from Harijan Basti Santoshi Nagar to Sholi Dogri with link road Kaina Kms 0/0 to 1/960.	Road	15-04-2016	0.4454
11	Rohru	Diversion of 0.2931 ha of forest land for the construction of road from village Bari Dhar to Bari Ghat via Kisla under the jurisdiction of Rohru Forest Division, Distt Shimla, HP.	Road	15-04-2016	0.2931
12	Nurpur	Diversion of 2.3904 ha of forest land for the construction of link road from Dard Nallah to Damoh via Janun Nurpur Forest Division.	Road	29-04-2016	2.3904

**Approved FCA proposals w.e.f 01-04-2016 to 31.03.2017**

SN	Division	Name of Proposals	Category	Date of Approval	Area in ha.
13	Mandi	Diversion of 0.028 ha of forest land in favour of General Manager Himachal Gramin Bank Mandi, for the construction of Himachal Gramin Bank building at Ram Nagar within the jurisdiction of Mandi Forest Division, Distt Mandi, HP.	Misc	30-04-2016	0.028
14	Shimla	Diversion of 4.2691 ha of forest land in favour of I&PH department for the Construction of LWSS from Sainj Nallah to village Gharogh Ghandal, Forest Division Shimla HP	I&PH	03-05-2016	4.2691
15	Rohru	Diversion of 1.1338 ha of forest land for the construction of Link road to village Harijan Basti Kharshal Kms 0/0 to 1/570 within the jurisdiction of Rohroo Forest Division Distt Shimla, HP,	Road	09-05-2016	1.1338
16	Bharmour	Diversion of 3.2456 ha of forest land for the construction of road from Dam side to village Mindra, Bharmour Forest division.	Road	09-05-2016	3.2456
17	Kinnaur	Diversion of 1.20 ha of forest land in favour of ITBP for the establishment of ITBP Boarder Out Post (BOP) within the jurisdiction of Kinnaur Forest Division Distt. Kinnaur HP.	Misc	25-05-2016	1.20
18	Kullu	Diversion of 2.1074 ha of forest land in favour of I&PH Department for the construction of WTP for augmentation of water Supply Scheme to Kullu Town, eithin the jurisdiction of Kullu Forest Division Distt. Kullu HP	I&PH	18-05-2016	2.1074
19	Nachan	Const of 3.5 MW Chachiot SHEP under the jurisdiction of Nachan Forest Division.	HEP	26-05-2016	1.2228
20	Solan	Diversion of 0.1728 ha of forest land in favour of Maharishi Markandehswar University Kumarhatti Solan for the construction of link road from NH-22 to MMU Hospital within the jurisdiction of Solan Division H[p	Road	26-05-2016	0.1728
21	Nahan	Diversion of 2.4126 ha of forest land in favour of I&PH Department for the construction of LWSS Nahan Town From Giri River at Dadahu in tehsil Nahan, Nahan Forest Division Distt. Sirmour HP	I&PH	23-05-2016	2.4126
22	Parbati	Diversion of 0.0162 ha of forest land in favour of District Panchyat Officer for the construction of of Gram Panchyat Ghar at Punthal, Kullu within the jurisdiction of Parbati Forest Division Distt. Kullu	Misc	13-06-2016	0.0162
23	Rohru	Diversion of 0.7457 ha of forest land for the construction of Sawra to Bathah Link road Kms 0/0 to 1/050 within the jurisdiction of Rohroo Forest Division Distt Shimla, HP.	Road	10-06-2016	0.7427

**Approved FCA proposals w.e.f 01-04-2016 to 31.03.2017**

SN	Division	Name of Proposals	Category	Date of Approval	Area in ha.
24	Rampur	Diversiion of 4.2302 ha of forest land in favour of HPPWD for the Construction of palazara Gincha Sangral Payee road kms. 0/00 to 8/147 under NABARD within the jurisdiction of Rampur Forest Division Distt. Shimla HP	Road	28-06-2016	4.2302
25	Rohru	Diversion of 0.2071 ha of forest land in favour of HPPWD for the construction of Bhadwal petrol pump to Bishkalti nehar road Kms. 0/0 to 0/345, within the jurisdiction of Rohru Forest Division Distt. Shimla HP	Road	01-07-2016	0.2071
26	Mandi	Diversion of 0.323 ha of forest land in favour of Art Culture & language Department for the Construction of Sanskriti Sadan at kangani tehsil Sadar within the jurisdiction of mandi Forest Division Distt. Mandi HP	Misc	05-07-2016	0.323
27	Kotgarh	Diversion of 0.103 ha of forest land in favour of I&PH Department Himachal Pradesh for the construction of LWSS Khalot Nallah to Nag Jubbar in GP Jadoon Tehsil Kumarsain District Shimla, within the jurisdiction of Kotgarh Forest Division Distt. Shimla HP	I&PH	21-07-2016	0.103
28	Shimla	Construction of community Centre at Tutikandi, Shimla Forest division.	Misc	19-07-2016	0.0375
29	Theog	Diversion of 1.6850 ha of forest land in favour of HPPWD for the construction of link road Lower Kuffer bag to Serti Shakti nagar jubbad within the jurisdiction of Theog Division Distt. Shimla HP	Road	01-08-2016	1.685
30	Nurpur	Diversion of 1.4037 ha of forest land for the construction of Link road to village Tarriah Sughala, Nurpur Forest	Road	04-08-2016	1.4037
31	Shimla	Diversion of 1.5775 ha of forest land in favour of HP Bus Stand Management and Development Authority for the construction of Bus Stand at Sunni, within the jurisdiction of Shimla Forest Division HP	Misc	17-08-2016	1.5775
32	Una	Diversion of 0.342 ha of forest land in favour of GAIL (India) Limited for the laying of 8"/4" diameter Gas pipeline (along with OFC/Dute) through Forest lands Parallel to and across various utilites such as roads, canals, Minors, Distributaries Nalahas etc. falling enroute proposed gas pipeline from GAIL's existing Bawana-Nagal Gas pipeline -Tap off at SV-5 station (near village Mehandpur) to Tahliwal Industrial area for various consumers in Punjab and Himachal Pradesh within the jurisdiction of Una Forest Division Distt, Una HP	Misc	08-08-2016	0.342

**Approved FCA proposals w.e.f 01-04-2016 to 31.03.2017**

SN	Division	Name of Proposals	Category	Date of Approval	Area in ha.
33	Mandi	Diversion of 0.67 ha of forest land in favour of HP Police Department for the Construction of Police Post at Padhar under the jurisdiction of Mandi Forest Division Distt. Mandi	Misc	26-08-2016	0.67
34	Kunihar	Diversion of 0.3386 ha of forest land in favour of HP State Electricity Board Ltd. For the construction of 1*3.15 MVA , 33/11 KV Sub - Station at Goela within the jurisdiction of Kunihar Forest Division Distt. Solan HP.	HPSEB	15-09-2016	0.3386
35	Parbati	Diversion of 0.68 ha of forest land in favour of HPPTCL for the construction of 33/132 KV Gas Insulated type sub station at Barshani (Manikaran) Distt. Kullu within the jurisdiction of Parbati Forest Division Distt. Kullu HP	Transmission Line	14-10-2016	0.68
36	Rohru	Construction of Civil Structures of LWSS Brail in GP Brail in GP Brall	I&PH	08-11-2016	0.0432
37	Karsog	Diversion of 0.46 ha of forest land in favour of HPPWD for the construction of 0.46 ha of forest land in favour of HPPWD for the construction of Tabben to Jai road (Kms 0/0 to 3/300) within the jurisdiction of Karsog Forest Division Distt. Mandi HP	Road	21-11-2016	0.46
38	Shimla	Diversion of 3.51 ha of forest land in favour of HP High Court for setting up of National Law university Shimla at Ghandal Distt. Shimla, within the jurisdiction of Shimla Forest Division HP.	Misc	15-11-2016	3.51
39	Theog	Diversion of 0.1505 ha of forest land in favour of HPSEB Ltd. for the construction of 22 KV Control Point at Nohra (Chamain) within the jurisdiction of Theog Forest Division Distt. Shimla HP.	HPSEB	03-11-2016	0.1505
40	Nachan	Diversion of 0.2048 ha of forest land in favour of I&PH Department Himachal Pradesh, for the Construction of LWSS to NC/PC habitation in Census village Chhajau, Khuhann, Sudhrani & DPF Dran Gehar in GP Khalwahan sub tehsil Balichowki within the jurisdiction of Nachan Forest Division, District Mandi, HP.	I&PH	21-11-2016	0.2048
41	Nachan	Diversion of 0.5655 ha of forest land for the construction of 1.5 MW Surah Small Hydro Electric project in favour of MHGL Private ltd. Nachan forest division.	HEP	08-12-2016	0.5655
42	Rohru	Diversion of 1.6200 ha of forest land for the construction of Bashla Collection Centre to H.B. Khanorti Rohaldhar road, (0/00 to 3/00) within the jurisdiction of Rohroo Forest Division Distt. Shimla	Road	07-12-2016	1.62

**Approved FCA proposals w.e.f 01-04-2016 to 31.03.2017**

SN	Division	Name of Proposals	Category	Date of Approval	Area in ha.
43	Nahan	Diversion of 4.094 ha of forest land in favour of Power Grid Kala Amb Transmission Ltd. (Wholly owned subsidiary of power grid Corporation of India, Ltd a, A Govt of india Enterprise) for Lilo of existing 400 KV Double Circuit Karcham Wangtoo-Abdullapur Transmission Line near Kala Amb, HP within the jurisdiction of Nahan Forest Division Distt. Sirmour HP.	Transmissi on Line	21-12-2016	4.094
44	Rohru	Diversion of 1.3923 ha of forest land in favour of HPPWD for the construction of Mehana Khad to Tipper Road Kms 0/0 to 3/230, within the jurisdiction of Rohru Forest Division Distt. Shimla HP	Road	03-01-2017	1.3923
45	Chamba	Diversion of 0.04 ha of forest land for the construction of Agriculture inputs Store-cum-farmer Advisory Centre Mehla. Chamba Forest division.	Misc	13-01-2017	0.04
46	D/Shala	Diversion of 1.417 ha of forest land for the construction of Manuni (3.5 MW) Hydro Electric Project within the jurisdiction of D/Shala Division Distt. Kangra HP	Hydel	13-02-2017	1.417
47	Parvati, Seraj, Mandi	Diversion of 36.7296 ha of forest land in favour of HPPTCL for the Construction of 22 KV D/C transmission Line from Charor to Banala within the Jurisdiction of Parvati, Seraj, Mandi Division Distt. Kullu & Mandi HP	Transmissi on Line	30-01-2017	36.7296
48	Rajgarh	Const of link road to Village Bari-Bhun Dabarah(Padahan) under PMGSY Area 1.50 ha.	Road	24-01-2017	0.429
49	Bilaspur	Const of Tymat Bhyatar road (Kms 0.00 to 3/500) Bilaspur Foprest Division.	Road	30-01-2017	0.279
50	Rampur	Diversion of 1.9456 ha of forest land in favour of HPPWD for the construction of Shalabag Humtu Shikari Nallah road,Kms 0/0 to 3/150, Rampur Forest Division Distt. Shimla HP	Road	14-02-2017	1.9456
51	Rampur	Diversion of 2.1577 ha of forest land in favour of HPPWD for the Construction of Manglad Bridge to village Runpoo road within the jurisdiction of Rampur Forest Division HP	Road	16-02-2017	2.1577
52	Shimla	Diversion of 2.8108 ha of forest land in favour of HPPWD for the construction of link road from village Garkhan to Berti (3/00 to 8/00) under the jurisdiction of Shimla Division Distt. Shimla HP	Road	16-02-2017	2.8108
53	D/Shala	Diversion of 0.9036 ha of forest land in favour of HP Transport Corporation for the construction of workshop at Nagrota Bagwan, within the jurusdiction of S/shala Division , Distt. Kangra HP	Misc	02-03-2017	0.9036

<b>Approved FCA proposals w.e.f 01-04-2016 to 31.03.2017</b>					
<b>SN</b>	<b>Division</b>	<b>Name of Proposals</b>	<b>Category</b>	<b>Date of Approval</b>	<b>Area in ha.</b>
54	Mandi	Diversion of 0.416 ha of forest land in favour of I&PH department for the Construction of tube Well, stroage tank, Pump house & rising main of LWSS to NC/PC habitation of CV karnehra and Samlon in GP samlon within the jurisdiction of mandi Division Distt. Mandi HP	I&PH	10-03-2017	0.416
55	Nachan	Diversion of 0.387 ha of forest land in favour of Animal Husbandary Department for the construction of Gosadan in village Naguram, tehsil Chachiot, within the jurusdiction of Nachan Division , Distt. Mandi HP	Misc	28-03-2017	0.387
56	Suket	Diversion of 2.008 ha. Of forest land for the Construction of link road to village Balag kms. 0/0 to 3/00 within the Jurisdiction of Suket Division	Road	23-03-2017	2.008
57	Kullu	Diversion of 1.1925 ha of forest land in favour of M/S Lakshmi Narayan HEP Pvt Ltd for the construction of 2.5 MW Khalara HEP alongwith tr. Line within the jurisdiction Kullu Forest division.	HEP	22-03-2017	1.1322
58	Kullu	Diversion of 0.7783 ha of forest land in favour of Directorate of transport of HP, for the construction of daughter Booster Station for Supply of CNG to the Vehicles as per directon of the Hon'ble National Green Tribunal, within the jurisdiction of Kullu Division Distt. Kullu HP	Misc	22-03-2017	0.7783
59	Rampur	Diversion of 2.3809 ha of forest land in favour of HPPWD for the construction of Kotla Kuni Shadhar road, Kms 0/0 to 5/825, Rampur Forest Division Distt. Shimla HP	Road	27-03-2017	2.3809

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*Sanya K*

**ADVOCATE**